POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS / BENEFICIAL OWNERS OF

GOLECHHA GLOBAL FINANCE LIMITED

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Tel: (044) 24641782, 24951086, Fax: (044) 24934590, E Mail ID: golechha3@gmail.com

The following announcement is made by Fedex Securities Ltd., Managers to the Offer, in compliance with SEBI (Substantial Acquisition of Shares and Takeover Regulations) 1997 and subsequent amendments thereto, furnishing the details subsequent to the Public Announcement (PA) made on Saturday, December 12, 2009, Corrigendum to PA on Thursday, February 25, 2010 and closure of Open Offer to the Shareholders of GFL.

1	Name of the Target Company	**Golechha Global Finance Limited**			
2	Name of the Acquirer, including PACs, if any	**Main Acquirer** Advani Private Limited **Person Acting in Concert (PAC):** None			
3	Name of the Manager to the Offer	Fedex Securities Ltd.			
4	Name of the Registrar to the Offer	Sharex Dynamic (India) Pvt. Ltd			
5	Date of Opening of the Offer	Thursday, March 04, 2010			
6	Date of Closure of the Offer	Tuesday, March 23, 2010			
7	**Details of Acquisition**	**Proposed in Letter of Offer**		**Actuals**	
A	**Offer Price** Fully paid up Partly Paid Up	 Rs.12 / 18 No partly paid Shares		 Rs.12 / 18 N.A.	
B	Shareholding of Acquirer prior to Public Announcement(PA)	0 (0%)		0 (0%)	
C	Shares acquired after PA	0 (0%)		0 (0%)	
D	Shares being acquired through Share Purchase Agreement	24,18,000 (57.51%)		24,18,000 (57.51%)	
E	Shares acquired in the Open Offer	8,40,860 (20.00%)		1,44,500 (3.437%)	
F	Size of open Offer (No of Shares X Offer price)	Rs. 1,02,41,675/-		Rs. 17,60,010/-	
G	Shares if any acquired after PA but 7 working days prior to closure of Offer Price of the Shares acquired No. of Shares acquired % of Shares acquired			NIL N A N A N A	
H	Post Offer Shareholding of Acquirer including PACs, if any Fully Paid	32,58,860 (77.51%)		25,62,500 (60.95%)	
I	**Pre and Post offer Shareholding of Public**	**Pre Offer**	**Post Offer @**	**Pre Offer**	**Post Offer@**
	Fully paid Shares	16,58,200 (39.44%)	9,45,440 (22.487%)	16,58,200 (39.44%)	16,41,800 (39.05%)
8.	Date of despatch of consideration and delay if any.	Consideration by electronic mode viz. RTGS/ ECS/ NEFT in respect of all eligible cases was made on Monday, April 5, 2010. In other cases, Demand Drafts/Bankers Pay Orders despatched on Wednesday, April 07, 2010. There is no delay in payment of consideration. No interest is due and payable			
9	Position of Escrow Account	The amount held in Escrow Account to the extent of Rs. 17.50 Lacs (less than 90%), transferred to Special Account on March 29, 2010. The balance continues to be held in Escrow Account with lien in favor of Manager to the Offer.			
10	Status of Investor complaints	No investor complaints			

@ The residual holding of the present promoters/promoter group shareholders is clubbed with Public holding, to arrive at the post offer public holding details.

The Acquirer accepts full responsibility for the information contained in this Public Announcement

ISSUED BY THE MANAGER TO THE OFFER

FEDEX SECURITIES LIMITED

FEDEX SECURITIES LIMITED

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Adj. Western Express Highway Vile Parle (East), Mumbai 400 057
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Contact Person : Shri. R. Ramakrishnan

On behalf of the Acquirer
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Tel No. (033)22483331/22307018, Fax No. (033)2248 7502,
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Place: Mumbai
Date: April 8, 2010